

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. TT/122/2014

Date: 27.8.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission tariff for combined elements of (i) Additional bays at Kolar and Hosur for second circuit of Kolar- Hosur 400 kV D/C line, and (ii) 400 kV Hiriyur sub-station, including 315 MVA auto transformer & LILO of Davangere-Hoody 400 kV D/C line at Hiriyur with associated bays under System Strengthening Scheme-II in Southern Region.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish Investment approval (IA) of the scheme considered under the instant petition, with advance copy to the respondents/ beneficiaries, latest by 15.9.2014.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
Asst. Chief (Legal)